

**Cost of Production of Raw Jute**

**3831. Shri Surendranath Dwivedy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have received any report regarding the enquiry recently conducted by the Indian Central Jute Committee about the cost of production of raw jute in different parts of the country; and

(b) whether they propose to declare a floor price the rate at which raw jute should be purchased from the jute growers for this year?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) and (b). No, Sir. There is already a floor price and the same can be reviewed in light of the new crop.

**Buffer Stock Agency for Jute**

**3832. Shri Surendranath Dwivedy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the buffer stock agency for jute has purchased jute from Orissa particularly from the jute marketing co-operative societies and if so, what is the quantity;

(b) what is the price offered by the agency to jute-growers in Orissa;

(c) whether it is a fact that jute is being sold at the rate between Rs. 22-25 per maund in Orissa; and

(d) what is the quantity of stock of raw jute lying with the jute marketing co-operative societies unsold so far?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) to (d). Information is being collected and will be laid on the Table of the House.

**Disarmament Conference**

**3833. Shri P. C. Borooah:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that India had in a recent meeting of the Disarmament Conference held in Geneva opposed the setting up of an experts group to discuss problems involved in the control of nuclear disarmament;

(b) if so, what were the reasons for this move; and

(c) what response it met at hands of the Conference?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) to (c). In the course of discussions on the subject of nuclear disarmament at the Geneva Disarmament Conference, the British delegate suggested that working party be established to study technical matters connected with nuclear disarmament so that effective inspection and control could be achieved. The Soviet representative opposed the idea of setting up any new working party or technical body. Commenting on the subject, on June 7, 1962, the Indian delegate did not oppose the type of study proposed by the British, but hoped for a flexible approach to the question of who should undertake the study. He put forward a suggestion that such a study be attempted in informal meetings of the disarmament Committee itself. No decision has been reached so far on this matter.

**Distribution of Publicity Material by P.I.B.**

**3835.** { Shri Himmatsinhji:  
Shri Kapur Singh:

Will the Minister of Information and Broadcasting be pleased to state:

(a) the policy of the Press Information Bureau for the supply of

publicity material in English and Hindi;

(b) what steps are being taken by Government to increase the nature and scope of Hindi publicity material;

(c) in how many Indian languages Government of India is issuing their publicity material and the places from which it is being issued; and

(d) what steps are being taken to see that publicity material is being issued in all the major Indian languages?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath):**

(a) The Press Information Bureau's publicity material in English and Hindi is supplied on request to newspapers, periodicals, accredited correspondents etc. with a view to acquainting the public through newspapers, with the policies and activities of Government.

(b) It is proposed to enlarge and speed up this service by opening more distribution offices in Hindi-speaking regions which will be linked with the Headquarters of the Press Information Bureau by Hindi teleprinters.

(c) and (d). The publicity material is issued in as many as 12 Indian languages as detailed below:

Language	Place of issue
Marathi	Bombay and Nagpur.
Gujarathi	Bombay and Ahmedabad
Tamil	Madras.
Telugu	Hyderabad.
Kannada	Bangalore
Malayalam	Ernakulam.
Bengali	Calcutta.
Assamese	Gauhati.
Oriya	Cuttack.
Punjabi	Jullundur.
Hindi	New Delhi, Lucknow, Varanasi, Jaipur, Patna and Calcutta.
Urdu	New Delhi, Jullundur and Hyderabad.

There is at present no proposal to issue publicity material in any other Indian language.

**Occupation of Lower Class Quarters by Officers**

**3836. Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that a number of officers of the rank of Under Secretaries are occupying residential quarters, meant for low class employees drawing less than Rs. 500, in E and F Class in Gole Market, Aram Bagh, Minto Road areas etc.;

(b) if so, the number of such officers and the reasons for their continuance in those quarters;

(c) whether it is a fact that they are not ready to move out to their own class of entitlement either because of distance or that they will be required to pay at a higher rate of rent in their own class as compared with the rent they are now paying; and

(d) what steps are proposed to be taken to move them to their entitled class of accommodation so that they may vacate the quarters for allotment to those who are actually entitled and also that they pay the normal rent of 10 per cent of their pay in the higher class of accommodation?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):**

(a) Yes.

(b) to (d). 26. These officers were occupying these quarters before they were promoted as Under Secretaries. When their turn comes for the allotment of the quarters in the entitled class, they will be shifted. The rent is charged in accordance with the rules.

**Enquiry Report on Accident in D.C.M. Chemical Works, Delhi**

**3837. Shri D. C. Sharma:** Will the Minister of Labour and Employment be pleased to refer to the reply given